

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 2515 of 1993

(M.A. 3523/93)
New Delhi, this the 13th day of July, 1999

(5)

HON'BLE MR. JUSTICE K.M. AGARWAL, CHAIRMAN
HON'BLE SHRI N. SAHU, MEMBER(ADMNV)

1. Shri D.P.S. Rawat, s/o Shri M.S. Rawat, Aged 31 years, Tracer, Department of Lighthouses and Lightships, Ministry of Surface Transport East Block-10, Level 4-5, R.K. Puram New Delhi-110022 R/o Qr. No. 214, Sector-I, R.K. Puram, New Delhi-110022.

2. Shri Rajinder Kumar s/o late Shri Vijay Ram, Aged 28 years, Tracer, Department of Lighthouses and Lightships, Ministry of Surface Transport East Block-10, Level 4-5, R.K. Puram New Delhi-110022 R/o Qr. No. 600, Lakshmibai Nagar, New Delhi-110023

(By Advocate: Shri M.L. Chawla)

-APPLICANTS

Versus

1. Union of India (Through the Secretary to the Govt. of India, Ministry of Surface Transport) Transport Bhawan, Parliament Street, New Delhi-110001

2. The Director General, Department of Lighthouses and Lightships, Ministry of Surface Transport Govt. of India, East Block-10, Level 4-5, R.K. Puram New Delhi-110066

(By Advocate: None)

-RESPONDENTS

O R D E R (ORAL)

By Agarwal, J.-

The learned counsel for the applicants states that he wants to withdraw this OA as the applicants have substantially been granted the reliefs prayed for in the OA. Accordingly, this OA is dismissed as withdrawn.

K.M. AGARWAL
(K.M. AGARWAL)
CHAIRMAN

N. SAHU
(N. SAHU)
MEMBER(A)

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